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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH - I  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 10-03-2020

PRESENT: SHRI R. VARADHARAJAN, MEMBER-JUDICIAL  
SHRI ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER : IA/160/2020 IN  
PETITION NUMBER : IBA/316/2019  
NAME OF THE PETITIONER(S) : MUTHUJAH THEVAR RAJAPANDIAN (RP) (UNIQUE  
ROOF PVT LTD)  
NAME OF THE RESPONDENT(S) : VIKA POLYMERS PVT LTD  
UNDER SECTION : SEC 25 (2)(B) OF IBC

S.No.	Name (in Capital)	Represented by	Signature
y	MUTHUJAH THEVAR RAJAPANDIAN (9487074173)	IRP	
P.	GANESH (RIGHTS & MARKS) (9962663372)	Counsel VIKA polymers.	

**ORDER**

Learned IRP being the Applicant is present in person. Pursuant to the notice issued, Mr. P. Ganesh, Advocate appears on behalf of the Respondent and undertakes to file vakalath. Let the same be filed within a period of a day or two and reply also be filed within a period of 10 days from today. Post this matter for enquiry on 25.03.2020.

-SD-  
**(ANIL KUMAR B)**  
MEMBER (TECHNICAL)

-SD-  
**(R.VARADHARAJAN)**  
MEMBER (JUDICIAL)